

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2248

ANSWERED ON:22.08.2013

SECURITY SYSTEM

Gowda Shri D.B. Chandre;Singh Alias Pappu Singh Shri Uday

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Bureau of Civil Aviation Security(BCAS) has recently found major lapses in the security system at several airports;
- (b) if so,the details thereof;
- (c) whether BCAS has urged Airports Authority of India (AAI) to take up the issue of various lapses at airports;
- (d) if so, the response of the AAI in this regard and the time by which issues of various lapses are likely to be resolved;
- (e) wheather it is also a fact that high rise buildings have come up near some airports endangering the security of these airports;
- (f) if so,the details thereof;and
- (g) the action taken by the Government against officials founds guilty of these lapses?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) No, Madam.

(b) Does not arise.

(c) BCAS conducts regular audits of security at the airports. Deficiencies in security arrangements noticed by BCAS during audit and inspection of airports are brought to the notice of all airports including AAI for immediate remedial action.

(d) AAI has been furnishing the action taken report to BCAS from time to time.

(e)& (f) Clearances for high rise buildings are given by the AAI keeping in view the safety of aircraft operations. BCAS also issues instructions to the commercial establishments around the airports to rule out any possibility of any act of unlawful interference with civil aviation operations.

(g) Does not arise.